

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: Nomination of certain Judicial Officers to participate in the three day Course on "Investigation of Rape Cases" in the light of the Criminal Law Amendment Ordinance, 2018, scheduled to be held in the Central Detective Training Institute, Hyderabad - Relief Arrangements - Orders - Issued.

REF: High Court's letter ROC.No.528/SO/2018, dated 27.06.2018.

ORDER ROC.No.3865/2018-B.SPL., DATED: 30.06.2018

The High Court passed the following Orders:

The following relief arrangements are made in respect of certain Judicial Officers, mentioned in column number 2, who are nominated to participate in the three day Course on "Investigation of Rape Cases" in the light of the Criminal Law Amendment Ordinance, 2018, scheduled to be held in the Central Detective Training Institute, Hyderabad:

Dates 09.07.2018 to 11.07.2018

SL. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	INCHARGE ARRANGEMENTS MADE DURING THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	Dr. T.Srinivasa Rao, Special Judge for trial of Offences under the SCs & STs (Prevention of Atrocities) Act-cum-VI Additional Metropolitan Sessions Judge, Secunderabad.	Special Judge for Economic Offences-cum-VIII Additional Metropolitan Sessions Judge, Hyderabad-cum-XXII Additional Chief Judge, City Civil Court, Hyderabad.
2.	Sri C.N.Murthy, Principal Senior Civil Judge, Kadapa.	Additional Senior Civil Judge, Kadapa.

Dates 16.07.2018 to 18.07.2018

SL. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	INCHARGE ARRANGEMENTS MADE DURING THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	Sri Y.V.S.B.G.Pardha Saradhi, Judge, Family Court-cum-XII Additional District and Sessions Judge, Guntur.	I Additional District and Sessions Judge, Guntur.
2.	Ms. C.K.Gayathri Devi, Senior Civil Judge, Pithapuram, East Godavari District.	Senior Civil Judge, Peddapuram, East Godavari District.

Dates 23.07.2018 to 25.07.2018

SL. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	INCHARGE ARRANGEMENTS MADE DURING THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	Ms. N.Prema Latha, I Additional District and Sessions Judge, Khammam.	Judge, Family Court-cum-VI Additional District and Sessions Judge, Khammam.
2.	Smt. M.Bhavani, Secretary, District Legal Services Authority, Sangareddy, Medak District.	Senior Civil Judge, Sangareddy, Medak District.

Dates 06.08.2018 to 08.08.2018

SL. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	INCHARGE ARRANGEMENTS MADE DURING THE ABSENCE OF OFFICER NOMINATED FOR PROGRAMME
(1)	(2)	(3)
1.	Smt. B.Prathima, VI Additional District and Sessions Judge, Siddipet, Medak District.	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-V Additional District and Sessions Judge, Medak at Sangareddy.
2.	Smt. P.Mukthida, V Additional Chief Metropolitan Magistrate (Juvenile Court), Hyderabad.	I Additional Chief Metropolitan Magistrate, Hyderabad.

The officers mentioned in column number 3, will be incharge of the post/s mentioned in corresponding column number 2, during the period of absence of the officers who are nominated to participate in the said programme at Central Detective Training Institute, Hyderabad, as per the schedule given above.

On return from the programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

In case the officers mentioned in column number 3 are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2.


REGISTRAR GENERAL 32/6
FAC. REGISTRAR (VIGILANCE)

To

1. The officers.
2. The incharge officers.

3. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to place the proceedings in the High Court's Website).
4. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. **The Prl. District and Sessions Judges:**
Kadapa, Guntur, East Godavari at Rajamahendravaram, Khammam and Medak at Sangareddy.
7. The Pay and Accounts Officer, Hyderabad.
8. **The District Treasury Officers:**
Kadapa, Guntur, East Godavari at Kakinada, Khammam and Medak at Sangareddy.
9. **THE SECTION OFFICERS:** Special Officers Section, Computer Section, Vigilance Cell, Accounts Section, B.Section, D1-Budget Section, E-Section, O.P.Cell and Work Review Cell, High Court of Judicature at Hyderabad.

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